



NOTIFICATION No. 37 / 2021

Thiru. A.Paramaraj, District Judge, functioning as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dharmapuri is transferred and posted as Chairman, Permanent Lok Adalat, Madurai vice Thiru.T.P.Vadivelu, transferred.

Tmt.P.Indhirani, District Judge, functioning as Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Tirunelveli, who has been appointed on transfer as Judge, Family Court, Thanjavur in G.O.(D).No.327, Home (Courts-II) Department, dated 26.02.2021 is transferred and posted as Judge, Family Court, Thanjavur, in the existing vacancy.

Thiru. G.Vijayakumar-I, District Judge, functioning as Chairman, Permanent Lok Adalat, Tiruvarur, who has been appointed on transfer as Judge, Family Court, Tiruvarur @ Mannargudi in G.O.(D).No.327, Home (Courts-II) Department, dated 26.02.2021 is transferred and posted as Judge, Family Court, Tiruvarur @ Mannargudi, in the existing vacancy.

Thiru.T.P.Vadivelu, District Judge, functioning as Chairman, Permanent Lok Adalat, Madurai, who has been appointed on transfer as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Madurai, in G.O.(D) No.328, Home (Courts-II) Department, dated 26.02.2021 is transferred and posted as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Madurai, in the existing vacancy.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 01.03.2021.

Sd/- C.Kumarappan,
REGISTRAR GENERAL